

[Translation]

Why are you wasting my time by interrupting time and again.

(Interruptions)

[English]

SHRI AMAL DATTA : (Diamond Harbour) : It happened before the last election and another election will be over.

MR. SPEAKER : Shri P.V. Narasimha Rao.

12.05 hrs.

STATEMENT RE : AGREEMENT  
REACHED ON THE DEMANDS  
OF JUNIOR DOCTORS'  
FEDERATION OF DELHI

[English]

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : Honourable Members would recall my statements given in the House on 10th November and 13th November, 1986 on the resident doctors strike. I had informed the House that we were continuing our efforts to find a mutually agreeable solution and come to an understanding with the striking junior doctors. I am happy to inform the Honourable Members that we have reached a settlement with the Junior Doctors' Federation of Delhi and Associations of other Central Medical Institutions late last night. A copy of the agreement reached with the Junior Doctors' Federation is placed on the Table of the House. The strike has been called off with immediate effect. I take this opportunity to thank the Honourable Members for the understanding they showed while we were engaged in working out a solution. I am also grateful to the public of Delhi for putting up with the inconvenience for a few days. My thanks also go to the media, public individuals and the junior doctors in helping us in the process.

As mentioned in my statement to the House on 10th November, 1986, we will review the entire residency scheme at the earliest.

It is desirable that the recruitment of doctors to this programme is through the normal channels of Government recruitment and based on the principles adopted for similar recruitment. At the same time there might have to be some measure of flexibility in the scheme to allow the students to acquire postgraduate qualifications and training and also serve in the various specialities with a view to help the hospitals and colleges discharge their functions effectively and efficiently.

Tax of the Agreement

The Junior Doctors' Federation of Delhi and Associations of other Central Medical Institutions welcome the Government proposal to undertake a review of the Residency Scheme with a view to placing it on more sound lines so that the discontent of the Resident Doctors could be removed and the functioning of the Scheme improved to benefit the patients who throng our hospitals.

The Junior Doctors' Federation of Delhi and Associations of other Central Medical Institutions are gratified to note that :

- a) The Junior Residents/House Surgeons will be paid respectively Rs. 2400, Rs. 2475, Rs. 2550/- per month in the first, second and third year of their junior residency. This will be inclusive of all allowances including NPA. They will be eligible for admissible CCA and HRA. They will be sanctioned DA on 90 per cent of the remuneration.
- b) Senior Residents will be paid respectively Rs. 3000, Rs. 3100, Rs. 3200 in the first, second and third year. This will be inclusive of all allowances including P.G. allowance and NPA. They will be eligible for admissible CCA and HRA. They will be sanctioned D.A, as admissible on 90 per cent of their consolidated remuneration.
- c) The revised remuneration approved for the Junior and Senior Residents will be disbursed to the Resident Doctors expeditiously. The sanction of this remuneration will be with effect from 1-1-1986. The revised CCA and HRA

will be sanctioned with effect from 1-10-1986.

- d) These remunerations will be subject to revision as and when remuneration of other relevant Government servants are revised including revision made in the Fourth Pay Commission recommendations.
- e) The JDF and Associations of other Central Medical institutions request the Government to consider the sanction of emoluments of specialists to Senior Residents.
- f) The JDF requests the Government to consider the period of Residency Scheme for purpose of pension, retirement benefits, sanction of advance increments in lieu of the Residency service and relaxation of age limit to the extent of Residency Service.
- g) There will not be any victimisation of all those who participated in the strike. Those who had been suspended/whose services have been terminated on account of strike will be reinstated. If any criminal cases are pending against them on account of strike, they will be withdrawn.
- h) The strike period will be condoned with the concurrence of MCI and concerned Universities for academic purposes.

In view of the above, the JDF and associations of other central medical institutions have decided to call off the strike and join duty immediately.

Sd/-P.P. Chauhan/13th  
Nov., 1986, Joint  
Secretary Ministry of  
Health & FW Govern-  
ment of India

Sd/-

(Dr. Lokesh Kumar)/  
13th Nov., 1986  
Convenor, J.D.F.

DR. KRUPASINDHU BHOI  
(Sambalpur) : I must congratulate you,  
Prime Minister, Health Minister and

Finance Minister because they have resolved the crisis of Junior Resident Doctors who were on strike.

12.08 hrs.

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE

[English]

Reported sharp increase in clandestine  
deposits made by Indians in foreign  
banks

SHRI MOHD. MAHFOOZ ALI KHAN  
(Etah) : I call the attention of the Minister of Finance to the following matter of urgent public importance and request that he may make a statement thereon :

'The situation arising out of the reported sharp increase in the clandestine deposits made by Indians in foreign banks and the steps taken by the Government in the matter.'

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : The subject of the Calling Attention Motion today is an extremely important one for the economic health of our country. Of all the economic crimes committed against the nation, illegal siphoning of foreign exchange is probably the most serious, as it weakens the country, undermines our efforts at self-reliance and reduces our ability to cope with external problems.

As the House is aware, recently certain reports have appeared referring to a study made by a staff member of the IMF on non-resident bank deposits and fiduciary deposits with Swiss Banks. This study shows that in 1984 such deposits from all countries, outside Switzerland, amounted to \$42,575 million Swiss Francs.

SHRI INDRAJIT GUPTA (Basirhat) :  
In rupees, Indian currency, how much does it come to ?

[Translation]

MR. SPEAKER : Multiply it by six.